LOK SABHA

STARRED QUESTION NO. 68

TO BE ANSWERED ON 23.07.2018

Guidelines for Allocation of Gas

*68. SHRI NARANBHAI KACHHADIYA:

SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

- (a) whether the Government has framed any guidelines for allocation of gas to the upcoming power plants and if so, the details thereof;
- (b) whether the Ministry of Power has submitted any proposal in this regard; and
- (c) if so, the details and the present status thereof?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. *68 ASKED BY SHRI NARANBHAI KACHHADIYA AND SHRI CHANDRA PRAKASH JOSHI, MPs TO BE ANSWERED ON JULY 23, 2018

- (a) Domestic gas is being allocated to various sectors as per Gas Utilization Policies of the Government issued from time to time and availability of gas. The order of priority of allocation of domestic gas under New Exploration and Licensing Policy, 2010 is as given under:
 - i. Existing gas-based urea plants
 - ii. Existing gas-based LPG plants
 - iii. Existing grid-connected and gas-based power plants
 - iv. City Gas Distribution (CGD) sector (PNG-Domestic & CNG-Transport)
 - v. Other sectors.

Ministry of Petroleum and Natural Gas in 2014 has accorded highest Priority to City Gas Distribution (CGD) sector (CNG-Transport & PNG-Domestic) and put it under no cut category.

(b) & (c) Ministry of Power (MoP) had introduced a scheme for the revival of Stranded gas based power plants for the years 2015-16 & 2016-17 which was discontinued by MoP from 31.03.2017. MoP has sought certain incentives like waiver of Marketing margin and 50% reduction in transportation tariff which are commercial decisions and were covered in the above mentioned scheme.

MoP has also requested for the priority allocation/reservation of gas for stranded power plants. The allocation of domestic gas, including for power plants is governed by prevailing policies as detailed above. LNG is imported under open general license on mutually agreed terms between buyer and seller.